

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.8-IA/1016(AHM)2024 in IA/288(AHM)2024
in
CP(IB)/87(AHM)2023

Proceedings under Section 94 IBC

IN THE MATTER OF:

Pawankumar Trilokchand Agrawal Personal Guarantor Of
Roselabs Bioscience Limited

.....Applicant

.....Respondent

Order delivered on: 11/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Sunil Bhavsar, Adv. a.w Ms. Riddhi Vadgama, Adv.
For the Respondent : Mr. Monaal Davawala, Adv. for Raj Radhe

ORDER

IA/1016(AHM)2024 in IA/288(AHM)2024

List for further consideration on 22.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)